THE DEPUTY MINISTER OF DEFENCE (SAEDAR S. S. MAJITHIA): (a) Ex-Wing Commander O.P. Bhardwaj was dismissed for misconduct under Section 19 of the A Force Act. Court Martial proceedings were not instituted against him.

(b) The responsibility, it any, of the Inspection Team is under enquiry.

SHRI M. P. BHARGAVA: May I, know. Sir, whether any investigations were carried out against him by the Special Police Establishment?

SHRI V. K. KRISHNA MENON: Yes, Sir.

SHRI M. P. BHARGAVA: May I know whether it is a fact that he was dismissed for importing a car on certain false declarations or whether he was dismissed to hush up the 20-millimetre ammunition purchase enquiry?

SHRI V. K. KRISHNA MENON: It is not the practice of Government to take any action to hush up things.

SHRI M. P. BHARGAVA: May I know whether it is a fact that he is at present the Director of some engineering firm?

SHRI V. K. KRISHNA MENON: Not that I am aware of, Sir.

SHRIMATI JAHANARA JAIPAL SINGH: Is it a fact that this dismissed officer continued to be an officebearer in the Government-subsidised Delhi Flying Club?

SHRI V. K. KRISHNA MENON: I am sorry, Sir, I am not in a position to answer that question. We have dismissed him from the Air Force.

SHRI BHUPESH GUPTA; May I know, Sir, whether after receiving the notice of this question the hon. Minister had made any enquiries with regard to his employment in order to be able to answer thij question here?

SHRI V. K. KRISHNA MENON: My responsibility ceases . . .

MR. CHAIRMAN: Once he leaves him, his responsibility is terminated.

बरोनी में जूट बैचिंग तेल का उत्पादन

*६६. श्री किशोरी राम : क्या इस्पात, खान श्रीर ईंचन मंत्री यह बताने की कृपा करेंगे कि :

- (क) बरौनी के तेल शोधन के बार-खाने में जूट बैचिंग तेल प्लांट की जो योजना है, वह कब तक पूर्ण हो जायेगी;
- (स) इस योजना पर कितना खर्च होगा और कितना तेल पैदा किया जायेगा और इसके बनाने के लिये किस किस कच्चे माल की आवश्यकता होगी; और
- (ग) क्या वहां इस तेल के उत्पादन के सम्बन्ध में विश्लेषज्ञों की राय ली गई है और यदि हाँ, तो वह क्या है?

t [Production of Jute Batchinc Oil at Barauni

- •66. SHRI KISHORI RAM: Will ◆she Minister of STEEL, MINES A:;D FUEL be pleased to state:
- (a) when the scheme for a Jute Batching Oil plant connected with the Barauni Oil Refinery will be completed;
- (b) the amount that would be spent on this scheme and the quantity of oil that would be produced thereby and the raw materials that would be required for producing it; and
- (c) whether expert opinion has been obtained for the production of this oil here and if so, what is it?]
 - t[] English translation.

THE MINISTER OP MINES AND OIL (SHRI K. D. MALAVIYA): (a) to (c) The detailed project report now under preparation by the Soviet organisation is expected to include these details. The project report is due here by December, 1960.

ं [बान तथा तेल मंत्री (श्री के दी । भालबीय): (क) से (ग) यह आशा की जातों है कि बिस्तृत परियोजना रिपोर्ट में, जो इस समय संप्रेवियत संस्था द्वारा तैयार की जा रही है, इन सारे विस्तारों का उल्लेख सम्मिनित होगा। परियोजना रिपोर्ट के यहां पहुंचने की सबधि दिसम्बर, १६६० तक है।

श्री किशोरी राज : इस समय देश में तेजी शोधक कारलाने कितने हैं श्रीर किन, किन देशों के सहयोग से कहां कहां स्थापित किये गये हैं ?

भी कें बों मालवीय: इस समय देश में तेल बोंबक कारखाने चार हैं। उनकी मिल्कियत के संबंध में में माननीय सदस्य का ध्यान उन रिपोर्टों की ओर दिलाऊंगा जो समय समय पर यहां टेबल पर रख दी जातों हैं।

श्री किजोरी राम: इस समय देश में तेल का उत्पादन कितना है और क्या उसकी खपत है और आगे कहां तक बढ़ने की उस्मीद है ?

श्री कैं ही मालवीय: इस समय देश में कुछ तेल जो यहां तैय्यार होता है, कुछ बाहर से मंगाया जाता है श्रीर साल ब लाल जैसे हमारा श्रीद्योगीकरण बढ़ता जा रहा है वैसे तेल का इस्तेमाल भी बढ़ता चला जा रहा है। इस समय लगभग छ: मिलियन टन कूड श्राइल की बराबरी के तेज की यहां लगत होती है।

श्री किशोरी राम: क्या दूसरी पंच-वर्षीय योजना में और भी तेल शोधक कारलाने खोलने का इरादा है?

-j-[] Hindi translation.

सी कि बीव मानवीय : जी हां, इन नातों की चर्चा हो चुनते हैं। में मानवीय सदस्य का प्यान पिछले प्रक्रों की ग्रोर दिलाऊंगा और जो तमाम माहित्य इस संबंध में किकला है उस में सब मूचनाएं दें। हुई हैं।

श्री तथार्थसिह चौहान: जिस योजना के बारे में यह प्रश्न पूछा गया है उसकी मुख्य मुख्य बातें क्या है क्या माननीय मंत्री वतनाने की कृषा करेंगे ?

श्री कै० डो० मालबीय: अभी ृद्ध प्रस्ताव हमारे मंत्रालय से प्लानिंग कशीशन के सामने गये हुए हैं जिन पर अभी हमारे और उनके बीच मतैस्य नहीं हुआ है। जब वे हमारे प्रस्ताव को मान लेंगे और वे प्रस्ताव गवर्नमेंट के हो जायेंगे तभी वे यहां मेज पर रखे जा सकते हैं।

भी जवनारायण स्थास: नया यह जूट वैभिंग धाइल विहार के धनावा भीर कहीं मी निकाला जा सकता है?

भी के बो मालबीय: यह तो सभी जगह जहां कुड माइल है यहां निकाला जा सकता है। जो कूड माइल घरती के मीचे से निकलता है उसमें से कई चीजें बनती हैं जिनमें से जूट बैंजिंग माइल मी एक है। जहां कहीं भावश्यकता होगी, जहां रिफ़ाइनरी लगेगी वहां हमारा प्रयस्न होगा कि जूट बैंजिंग भाइल, बो बीजल पाइल के किस्स की होती है, बनावां जाये।

भी जवनारायसं व्यासः निनानने से मेरा मतलब श्रीडन्शन से हैं। न्या रा मेटीरियल दूसरी जगह भी ऐसा है जिससे यह फायल तैयार किया जा सकें?

भी के शि माननीय: मामृतीर पर सरामग सभी कृड प्राइस से तरह सरह के पदार्थ बनते हैं। हमारे यहां जो कृड 533

भाइल आसाम में बनता है उसमें से ही यह जूट वैचिंग भाइल बनेगा लेकिन दूसरे कृड श्राइल से भी यह बन सकता है।

AGE-LIMIT FOR ADMISSION INTO UNIVERSITIES

fSHRi MAHESWAR NAIKf: • \SHRI JUGAL KISHORE: /

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the University Grants Commission has prescribed that the minimum age limit for students seeking admission into universities should be fixed at lfi years;
 - (b) if so, what are the reasons therefor;
- (c) whether, the universities in India, specially technical institutions under some universities, have not been following the practice of admitting students within certain age-limits; and
- (d) whether Government have examined the possible effect of this restriction on University Education?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMATI): (a) to (d) A statement is laid on the Table of the Sabha.

STATEMENT

- (a) The University Grants Commission has decided that the age "17 plus" will be a desirable minimum age for admission to University courses. But as it would be difficult immediately to enforce this, the Commission decided that it might be suggested to the Universities that, for the present, as a first step, minimum
- •fThe question was actually asked on the floor of the House by Shri Maheswar Naik.

age of "16 plus" might be prescribed for admission to the first degree courses.

- (b) The main reason for prescribing a minimum age-limit for admission into Universities is that many Indian Universities take students at too early an age when they axe neither sufficiently mature intellectually and otherwise, nor adequately equipped to take full advantage of higher education.
- (c) As a rule minimum dr maximum agelimits have not been prescribed for entrance to the University (except for certain Technical Courses by the Universities, barring a few exceptions.
- (d) In view of the new pattern of 11 years pre-University education this recommendation should not present any serious difficulties.

SHRI MAHESWAR NAIK: May I know, Sir, whether the Government have ascertained the number of students who are under 16 years of age, while seeking University education, and what is the percentage of those students and the total number seeking admission to the Universities?

DR. K L. SHRIMALI: I am afraid I do not have the percentage.

SHRI MAHESWAR NAIK: What is the number of students who were under 16 years of age while seeking admission to the Universities? And what is the percentage of that number to the toal number seeking admission?

DR. K. L SHRIMALI: As I said, I do not have the percentage.

SHRI MAHESWAR NAIK: May I know, Sir, whether the Government are aware that with the increasing aspirations of students, the general age level of students has come down, below 16 years of age? If so, how is the present fixation of age at 16 likely to affect a number of students who are seeking admission to Universities?